

**R.O.C.No.5066-A/2020-B2**



**DISTRICT JUDGE**  
**TRANSFER & POSTING**

**NOTIFICATION No. 91 / 2020**

The Government in G.O.(Ms).No.947, Home (Courts-II) Department, dated 26.12.2016, r/w G.O.(Ms).No.322, Home (Courts-II) Department, dated 24.06.2019, have issued orders, sanctioning the constitution of 15 Family Courts in the cadre of District Judge in 15 Districts, including Perambalur :

Thiru.A.Dhanasekaran, III Additional District Judge (PCR), Madurai, who has been appointed on transfer as Judge, Family Court, Perambalur, vide G.O.(D).No.507, Home (Courts-II) Department, dated 12.03.2020, is transferred and posted as Judge in the newly constituted Family Court at Perambalur.

**HIGH COURT OF MADRAS,  
CHENNAI,  
DATED: 29.07.2020.**

**Sd/- C.Kumarappan,  
REGISTRAR GENERAL**